### COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 354 OF 2017

# Dated: 25<sup>th</sup> September, 2018

## Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

### In the matter of: M/s JSW Energy I to

M/s JSW Energy Ltd.			 Appellant(s)
Versus Maharashtra Electricity Regulatory Commission & Anr.			 Respondent(s)
Counsel for the Appellant(s)	:	Mr. Aman Anand Mr. Aman Dixit Mr. Pratik Das	
Counsel for the Respondent(s)	:	Ms. Rimali Batra Ms. Shruti Awasthi for R-2	
		<u>ORDER</u>	

List the matter for hearing on <u>23.10.2018</u>, as agreed by the learned counsel, appearing for the Appellant and the learned counsel appearing for the Respondent.

(S. D. Dubey) Technical Member (Justice N. K. Patil) Judicial Member

Js/kt